

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.41**  
**I.A. Nos.386, 536, 561/2022,**  
**152, 158, 235, 441, 497/2023,**  
**& 302/2024**  
**Contempt Petition No.02/2023 in**  
**C.P. (IB)No.31/BB/2021**

**IN THE MATTER OF:**

Mr. Anil Kempanna H. P. ... Petitioner  
Vs.  
M/s E. Infrastructure & Entertainment (India) Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in IA Nos.386/2023,  
152,158, 441, 497/2023 & Contempt  
Petition No.02/2023/ Liquidator/Respondent in  
IA Nos.536, 561/2022 : Shri T. Ravichandran

For the Liquidator & for the Respondent in  
IAs 561/2022 & 62/2024 : Shri Ullasa BC, PCS.

The Liquidator : Shri Ravindra B.

For the R5 & R6 in IA 386/2022, R3 &  
R4 in IA 536/2022, R1 in IA 152/2023  
& R2 in IA 158/2023, R2 & R3 in IA 441 &  
497/2023 : Shri Ajai P. J.

For the R-1 in IA 386/2022, R-2 in IA  
152/2023, R-4 in IA 158/2023, R-9 in  
IA 441 & R-9 in 497/2023 : Ms. Lakshmi M.

For the R-7 in IA 441 & 497/2023 : Shri Shashank  
For the Respondent in IA 156/2024 : Mrs. Chitra Nirmala

**ORDER**

1. Heard the learned Counsels for the Parties.
2. List the matter on **10.06.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**